

**HIGH COURT OF JUDICATURE AT ALLAHABAD**  
**NOTIFICATION**

**DATED: ALLAHABAD: NOVEMBER 07, 2020**

**No. 2079 /Admin. (Services)/2020**

Sri **Kuwar Mitresh Singh Kushwaha**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Secretary (Full Time), District Legal Services Authority, Basti vice Sri Vinay Kumar Jaiswal.

**No. 2080 /Admin. (Services)/2020**

Sri **Vinay Kumar Jaiswal**, Secretary (Full Time), District Legal Services Authority, Basti to be Additional Chief Judicial Magistrate, Basti vice Smt. Trisha Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

**No. 2081 /Admin. (Services)/2020**

Smt. **Trisha Mishra**, Additional Chief Judicial Magistrate, Basti to be Civil Judge, Senior Division, Basti vice Smt. Shweta Yadav.

**No. 2082 /Admin. (Services)/2020**

Smt. **Shweta Yadav**, Civil Judge, Senior Division, Basti to be Chief Judicial Magistrate, Basti vice Sri Anand Shukla.

**No. 2083 /Admin. (Services)/2020**

Pursuant to Government Office Memorandum No. 690/II-4-2020, dated 06.11.2020, Sri **Anand Shukla**, Chief Judicial Magistrate, Basti is appointed/posted as Legal Advisor in U.P. Real Estate Regulatory Authority, Lucknow on deputation basis.

**BY ORDER OF THE COURT**

**Sd/-**

**(AJAI KUMAR SRIVASTAVA-I)**  
**REGISTRAR GENERAL**

**No. 502/Admin. (Services)/2020 Dated: Allahabad : November 07, 2020**

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Addl. Chief Secretary, Revenue Department, U.P. Shasan, Lucknow
3. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
4. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow.

5. The Pramukh Sachiv, Awam Evam Shahri Niyojan, U.P. Shasan, Lucknow.
6. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
10. The District & Sessions Judge, Basti. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. Sri Anand Shukla, Chief Judicial Magistrate, Basti.

You shall handover charge of your present post and shall proceed to take over charge of your new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

12. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
13. The Mahalekhakar (Pratham/ Dwitiya), U.P., Allahabad.
14. The Registrar (Judicial) (Budget), High Court, Allahabad.
15. The Registrar (Judicial) (Confidential), High Court, Allahabad.
16. The Registrar (Judicial) (Inspection), High Court, Allahabad.
17. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
18. The Deputy Registrar (Misc.), High Court, Allahabad.
19. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. Private Secretary to Hon'ble Administrative Judge, Basti with the request to place this notification before His Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-  
(ATUL SRIVASTAVA)  
REGISTRAR (J) (SERVICES)**